NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.08.2018**

NAME OF THE PARTIES: Mahindra & Mahindra Financial Services Ltd.
V/s.
Pawar Electro System Pvt. Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

8. C.P. (IB)-384(MB)/2018

None present. List this matter on 13.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/